

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Mr. Sri Krishna Bhagavat	Ms. Preeti Mohan

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 443/2022 For Condone Delay IA 89/2023 For Condone Delay in refiling IA No. 1119/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 134/2021 (Comp App (AT) (Ins) No. 653/2019) For Direction IA No.254/2022	Dr. Ravi Shankar Vedan Vs Tiffins Barytes Asbestos and Paints Ltd & Anr WITH	Mr. TK Bhaskar	Mr. K. Moorthy
5	TA (AT) No. 135/2021 (Comp App (AT) (Ins) No. 803/2019)	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd. & 13 Ors.	Mr. TK Bhaskar	Mr. K. Moorthy

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 191/2022	Mr. S Viswanathan Vs Canara Bank WITH	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
7	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	Mr. S Viswanathan Vs Canara Bank	Mr. CSK Sathish Mr. M Vinoth	Mr. ML Ganesh
8	Comp App (AT) (CH) (Ins) No. 246/2021	M/s K K Ropeways Ltd. Vs. M/s Billion Smiles Hospitality Pvt. Ltd.	Mr. R.S. Diwaagar	
9	Comp App (AT) (CH) (Ins) No. 431/2022 Leave to file IA No. 1089/2022 For Stay IA No. 1088/2022 For Additional docs. 1090/2022	Arun Kumar Vs Ms. Sripriya Kumar, RP & 3 Ors	Mr. G Sridhar	Mr. NP Vijaykumar- R2, R3
10	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1
11	Comp App (AT) (CH) (Ins) No. 402/2022 For Exemption IA No. 968/2022 For Stay IA No. 969/2022	Ajay Kumar Agarwal Vs CYMK Inks LLP & Anr	Mr. Srinath Sridevan	M/s Genicon & Associates

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 For Adv. Hg. IA No. 942 & 1052/2022	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors WITH	P. Wilson Associates	Varun Srinivasan R1-R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali-R9
13	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. V. Venkata Sivakumar	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
14	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S. Hariprasad & Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	Ms. Dhanya Deekshitha- R1 & R2 (Change of vakalat not filed) Mr. K. Rigved Prasad- R3
15	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
16	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors.	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1
17	Comp App (AT)(CH)(Ins) No. 117/2022 For Stay	Radico Khaitan Limited Vs Mr. Shivadutt Bannanje & 4 Ors	Mr.N.P. Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala- R3-R5

	IA No. 276, 874/2022 & 75/2023			
18	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
19	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361 For Interim Injunction IA No. 362/2022	UCO Bank Vs. G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s.J Sagar Associates
20	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 For Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, RP M/s Yashica Electronics Pvt. Ltd.	Mr. KM Anand	Mr. R Sadasivan
21	Comp. App (AT)(CH)(Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. P.S. Suman	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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